



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Appointment of Legal Assistants (District Cadre) in the Department of Law, Justice and Parliamentary Affairs.

Reference:- J&K Service Selection Board No. SSB/ Secy/ Sel/ 2016/ 19164-70 dated 29-08-2016.

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Government Order NO: **SSB** -LD(Estt) of 2016.  
Dated : 23 - 09 - 2016.  
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Pursuant to the recommendation of the J&K Service Selection Board, sanction is hereby accorded to the temporary appointment of 11 candidates as Legal Assistants (District Cadre), as per the details given below against the posts under the direct recruitment quota carrying the pay scale of ₹ 9300-34800 with Grade Pay of ₹ 4280/- with immediate effect:-

**(District Anantnag)**

S. No.	Name of the candidates S/Shri.	Parentage	Address	Category
1.	Salfia Jan	D/O Mohammad Ramzan Thakur	R/O Halsidar Doru Anantnag	OM
<b>District Bandipora</b>				
1.	Mir Mudasir	S/O Gh. Ahmad Mir	R/O Malangam Bandipora	OM
<b>District Baramulla</b>				
1.	Ajaz Ahmad Monga	S/O Abdul Aziz Monga	R/O Zehampora Boniyar, Baramulla	OM
<b>District Budgam</b>				
1.	Zahoor Ahmad Wani	S/O Gh. Mohammad Wani	R/O Dharambugh Chadora, Budgam	OM
<b>District Kupwara</b>				
1.	Farooq Ahmad Bhat	S/O Mohd Akbar Bhat	R/O Tarathpora, Kupwara	OM
<b>District Pulwama</b>				
1.	Mir Tafazul Majeed	S/O Abdul Majeed	R/O Numblabal Pampore, Pulwama	OM

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